

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5419
ANSWERED ON:06.09.2011
SUGAR SUPPLY
Hussain Shri Syed Shahnawaz

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the price of sugar is increasing constantly across the country due to the nexus between sugar mill owners and hoarders and lack of proper system of sugar supply;
- (b) if so, the details thereof alongwith the system presently in vogue for supply of sugar across the country;
- (c) whether the Government has any norms at State level for supply of sugar; and
- (d) if so, the details thereof alongwith the steps taken for its compliance?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): No, Madam. The retail prices of sugar in the country are currently stable.

(c)&(d): The Central Government allocates a fixed monthly quota of levy sugar to States/UT Administrations for distribution through Targeted Public Distribution System (TPDS) for ensuring a minimum quantity of 500 gms per capita per month with projected population as on 1st March,2000. The responsibility for distribution of levy sugar among the targeted beneficiaries lies with the respective State Governments/UT Administrations concerned. As regards non-levy sugar, the sugar mills are free to sell their monthly quota anywhere in the domestic market throughout India as per their commercial prudence.